



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 103 দিশপুৰ, শুক্ৰবাৰ, 4 এপ্ৰিল, 2008, 15 চ'ত, 1930 (শক)
No. 103 Dispur, Friday, 4th April, 2008, 15th Chaitra, 1930 (S.E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 4th April, 2008

No. LGL.118/95/172. -- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. VI OF 2008

(Received the assent of the Governor on 3rd April, 2008)

THE MISING AUTONOMOUS COUNCIL (AMENDMENT) ACT, 2008

AN

ACT

further to amend the Mising Autonomous Council Act, 1995.

Preamble

Whereas it is expedient further to amend the Mising Autonomous Council Act, 1995, hereinafter referred to as the principal Act, in the manner herein after appearing;

**Assam Act
XXVI of 1995**

It is hereby enacted in the Fifty-ninth Year of the Republic of India as follows:-

Short title, extent and commencement

1. (1) This Act may be called the Mising Autonomous Council (Amendment) Act, 2008.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

- Amendment of section 2** 2. In the principal Act, in section 2, for clause (t), the following shall be substituted namely:-
- “(t) “Authority” means the Authority as may be notified under this clause by the Government for carrying out the duties and functions assigned to it under this Act;”
- Amendment of section 50** 3. In the principal Act, in section 50 , in sub-section (4), for the word “Commission”, the word “Authority” shall be substituted.
- Amendment of section 52** 4. In the principal Act, in section 52, for the word “Comission”, the word “Authority” shall be substituted.
- Amendment of section 57** 5. In the principal Act, in section 57, for the word “Commission”, the word “Authority” shall be substituted.
- Amendment of section 60** 6. In the principal Act, in section 60, in caluse (a), for the word “Commission”, the word “Authority” shall be substituted.

MOHD. A. HAQUE,
Secretary to the Government of Assam,
Legislative Department.